

**Annexure-7/
List of operational creditors (Government dues)/**

Name of Corporate Debtor: Ecophos GNFC India Private Limited

Date of Commencement of CIRP: 06/07/2023

List of stakeholders as on: 18/08/2023

(Amount in Rs)

S N	Name of creditor	Date of receipt	Amount claimed (unrelated party)	Amount of claim admitted	% of voting share in CoC*	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remark, if any
1	Deputy commissioner of Income Tax Circle 2 (1)(1) Vadodara, Gujarat	16-08-2023	1,47,13,48,033	1,47,13,48,033	93.84%*	Operational creditor (Government dues)	0	0	NA	0	0	0	0	None
TOTAL			1,47,13,48,033	1,47,13,48,033	93.84%*		0	0					0	

*Due to none financial creditors COC will be formed by operational creditors in accordance with Regulation 16: Committee with only operational creditors